

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No.63 of 2014 &
IA No. 117 of 2014**

Dated : 12th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. Appellant(s)
Versus
Enterprises Business Solutions Pvt. Ltd.
& Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Ms. Suparna Srivastava for R-1
Ms. Shikha Ohri and
Mr. Hemant Singh for PSERC
Mr. Sunil Chaudhary Rep. for R.3 & R.4**

ORDER

The Learned Counsel for the Respondent no. 1 is filing the reply today after serving copy on the other side. Other Respondents have not filed their reply. The Learned Counsel for other Respondents are at liberty to file their respective replies on or before 30.5.2014 after serving on the other side.

Post the matter on **10.07.2014**. In the meantime, the Learned Counsel for the Appellant is at liberty to file rejoinder, if any.

**(Rakesh Nath)
Technical Member
mk/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**